

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Daeshsan Trading India Pvt Ltd

MAIN PETITION NUMBER : TCP/111/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/359(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Ms. Elamathi through video conferencing mode.

This Application has been filed for 19th progress report by the Ld. Liquidator. The same is taken on record with all just exceptions.

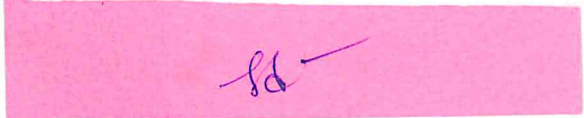
Accordingly, IA/359(CHE)/2023 stands **disposed off**.



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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[SANJIV JAIN]
MEMBER (JUDICIAL)